

1	2	3	4	5
20.	Rajasthan	560.59	1196.57	2025.35
21.	Sikkim	0.80	14.24	39.34
22.	Tamil Nadu	137.35	153.67	150.39
23.	Tripura	114.65	404.12	300.67
24.	Uttar Pradesh	890.78	349.96	941.71
25.	West Bengal	449.64	445.16	772.70
26.	Delhi	91.33	349.43	117.88
27.	Pondicherry	10.42	23.94	16.12
28.	A & N Islands	104.96	69.56	94.04
29.	Chandigarh	55.20	24.49	46.33
30.	D. & N. Havell	19.56	22.82	12.73
31.	Daman & Diu	7.10	4.08	8.80
32.	Lakshadweep	3.23	3.33	2.10
Total		10095.71	12198.07	13546.25

Haj Pilgrimage

*20. SHRI SUBRAHMANYAM NELAVALA: Will the PRIME MINISTER be pleased to state:

(a) the exact number of Indian Haj Pilgrims who were killed and injured in the fire at Mina on April 15, 1997;

(b) the details of compensation paid to the dependents of the deceased by the Indian Government and Saudi Arabian Government separately;

(c) whether the question of safety of the Haj pilgrims in future has been taken up with Saudi Arabian Government; and

(d) if so, the reactions of Saudi Arabian Government?

THE PRIME MINISTER (SHRI I.K. GUJRAL): (a) The exact number of Indian Haj pilgrims who are declared as killed in the Mina fire of April 15 is 170. The number of the injured is 424. There are another 67 pilgrims who are missing.

(b) Government of India have announced a compensation of Rs. 1 lakh to the next of kin of the dead. No compensation has been announced by the Government of Saudi Arabia.

(c) Yes, Sir.

(d) The reaction of the Saudi Arabian Government has been positive. They have assured comprehensive measures and more vigilant steps for the safety of the pilgrims in future.

Government Accommodation

1. SHRI I.D. SWAMI: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Government propose to review the rules of regularisation of Government accommodation in the names of the wards particularly those who are not working in Government offices;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU): (a) No, Sir.

(b) and (c) Do not arise.

Environmental Improvement Projects

2. SHRI B.L. SHANKAR: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the details of various projects under execution in the country with external assistance under the Environmental Improvement of Urban Slums till date;

(b) the details of such projects which have been finalised but the actual work is yet to be commenced in the country particularly in Karnataka;

(c) the reasons for delay in execution of projects; and

(d) the steps taken/proposed to be taken by the